

(b) if so, to what extent; and

(c) whether it is proposed to change the service conditions of employees of public sector hotels to remove the shelter of security of service which is a major factor for loss of business and frequent strikes and indiscipline there?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b). After the lifting of emergency, out of 15 hotels of ITDC there has been a strike only in one hotel viz. Ashoka, Bangalore for a period of 6 days from 16th April, 1977 to 21st April, 1977. The strike has not greatly affected the business of the Hotel.

(c) There is no proposal at present to change the service conditions of the employees of ITDC Hotels. Existing labour legislations provide adequate measures and machinery to deal with the problems of discipline and disputes including illegal strikes.

Export of Silver

5437. SHRI MADHAVRAO SCINANA: Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether Government fixed any floor price for the export of silver and if so, what is that price;

(b) whether the price so fixed is competitive in the International Market; and

(c) if not, what steps Government propose to take to make Indian Silver competitive in the World Market?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARMA): (a) No, Sir.

(b) Does not arise.

(c) Indian silver is quite competitive in the international market and is acceptable.

Structure changes in Departments of Tourism, Civil Aviation and India Tourism Development Corporation

5438. SHRI S. KUNDU: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether he has instituted any enquiry into various acts of corruption perpetuated by the Departments of Tourism, Civil Aviation and India Tourism Development Corporation;

(b) if so, how many such cases are under investigation and at what stages are they at present;

(c) whether Government are contemplating any structural changes in the Departments of Tourism, Civil Aviation and India Tourism Development Corporation; and

(d) if so, the broad outlines thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No acts of corruption are perpetuated by the Department of Tourism and Civil Aviation and the India Tourism Development Corporation. However, complaints regarding acts of corruption in these Departments and the Corporation received by the Government are investigated and action taken from time to time.

(b) It will not be in the interest of proper investigation to disclose details of the cases under investigation at present.

(c) No structural changes in the Departments of Tourism and Civil Aviation are contemplated at present. A committee on restructuring of ITDC was set up in 1974 and its report is expected to be submitted to the Government soon.

(d) Does not arise.